

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/37790/2025 BLAPL/12977/2025	RAHUL KASBE VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /198 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000169/2023
2	D-BLAPL/37792/2025 BLAPL/12978/2025	GOPAL KRUSHNA PANDA VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /265 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000192/2025
3	D-BLAPL/37795/2025 BLAPL/12979/2025	JAGANNATH PRASAD SINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	CHANDABALI /344 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000642/2025
4	D-BLAPL/37831/2025 BLAPL/12980/2025	LAKHAN SHARMA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL TOWN /853 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000033/2025
5	D-BLAPL/37834/2025 BLAPL/12981/2025	RAJESH @ RAGHUNATH @ BONGEL MAJHI VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /268 /2025 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000650/2025
6	D-BLAPL/37836/2025 BLAPL/12982/2025	NISHANT METTAPALLI @ M.NISHANTH VS STATE OF ODISHA	MANGU NANDY VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000008/2025
7	D-BLAPL/37796/2025 BLAPL/12983/2025	SANGRAM DIGAL VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000003/2025
8	D-BLAPL/37140/2025 BLAPL/12984/2025	DIBAKAR MAHANKUDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /462 /2024 A.D.J.,KODALA(Ganjam) ST/0000178/2024
9	D-BLAPL/37247/2025 BLAPL/12985/2025	SUBASH MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHARIAR /89 /2025 ADDL. DIST. AND SESSIONS JUDGE,KHARIAR ST/0000048/2025
10	D-BLAPL/37972/2025 BLAPL/12986/2025	TAFIM AHEMMAD KHAN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /7 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001564/2025
11	D-BLAPL/37978/2025 BLAPL/12987/2025	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BADABAZAR /364 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002041/2025

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12	D-BLAPL/37943/2025 BLAPL/12988/2025	SUNIL XALXO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /480 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000267/2025
13	D-BLAPL/37960/2025 BLAPL/12989/2025	SAKIL @ SAYED SAKIL AHMAD VS STATE OF ODISHA	ARIJEET MISHRA VS	NEMALO /240 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000478/2025
14	D-BLAPL/37976/2025 BLAPL/12990/2025	SHRINIBASH RAUL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BEGUNIA P.S. /362 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000141/2025
15	D-BLAPL/37963/2025 BLAPL/12991/2025	ANIRUDHA PADHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /867 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001598/2025
16	D-BLAPL/37850/2025 BLAPL/12992/2025	BASIR ANSARI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ADVA /60 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000069/2021
17	D-BLAPL/37862/2025 BLAPL/12993/2025	NIRANJAN PANDA VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000076/2025
18	D-BLAPL/37893/2025 BLAPL/12994/2025	HAPPY @ BISWAJEET SUNDARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /247 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000783/2025
19	D-BLAPL/37788/2025 BLAPL/12995/2025	GOURA @ GOURANGA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHAIRA /57 /2011 AD-HOC A.D.J.(FTSC),BALASORE(Balesh) ST/0000959/2014
20	D-BLAPL/37894/2025 BLAPL/12996/2025	JITENDRA KUMAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /216 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000985/2025
21	D-BLAPL/37837/2025 BLAPL/12997/2025	SANTOSH KUMAR MALİK @ SANTOSH MALİK VS STATE OF ODISHA	BHARATI DASH VS	TIHIDI /208 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001297/2025
22	D-BLAPL/37843/2025 BLAPL/12998/2025	MANTU TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /345 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000317/2025
23	D-BLAPL/37931/2025	MD. WASIM	SMRUTI RANJAN ROUT	NEMALO /240 /2025

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	BLAPL/12999/2025	VS STATE OF ODISHA	VS	J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000478/2025
24	D-BLAPL/32246/2025 BLAPL/13000/2025	SUMIT SINGH SUNIL RAJPUT @ SUMEET SINGH SUNIL RAJAPUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /637 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000629/2025
25	D-BLAPL/37828/2025 BLAPL/13001/2025	MALA MALLESHAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /281 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000157/2025
26	D-BLAPL/32923/2025 BLAPL/13002/2025	SANTOSH KUMAR MALIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BRAMHA BARADA /181 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000096/2025
27	D-BLAPL/33321/2025 BLAPL/13003/2025	JAYADEV BARIHA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /547 /2022 A.D.J.,BARGARH(Bargarh) CT/0000009/2023
28	D-BLAPL/36557/2025 BLAPL/13004/2025	SONU DIGAL VS STATE OF ODISHA	DEBASIS MISHRA VS	NAYAPALLI P.S. /249 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000272/2025
29	D-BLAPL/37895/2025 BLAPL/13005/2025	GORE LAL VS STATE OF ODISHA	RANJITA SINGH VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000024/2025
30	D-BLAPL/37269/2025 BLAPL/13006/2025	SEKH HABIBULLA VS STATE OF ODISHA	ASUTOSH MOHANTY VS	CHAULIAGANJA /558 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001462/2025
31	D-BLAPL/37799/2025 BLAPL/13007/2025	SANAJHIA @ SANJHU BEHERA @ NUHURU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TALCHER TOWN /663 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000008/2025
32	D-BLAPL/37800/2025 BLAPL/13008/2025	BHIMA @ SRINIBAS DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KENDRAPARA /303 /2009 A.D.J.,KENDRAPARA(Kendrapara) ST/0000047/2025
33	D-BLAPL/37801/2025 BLAPL/13009/2025	DIPU @ DEEPAK MALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANTAPADA /231 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000620/2025
34	D-BLAPL/37804/2025 BLAPL/13010/2025	KARAN DIGAL VS	MAHES DAS VS	BALLIGUDA /161 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal)

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35	D-BLAPL/37896/2025 BLAPL/13011/2025	STATE OF ODISHA ANAM DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000107/2025 THELKOLOI PS /405 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000122/2025
36	D-BLAPL/37826/2025 BLAPL/13012/2025	JAYALAL GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /118 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000301/2025
37	D-BLAPL/37829/2025 BLAPL/13013/2025	HIREN @ IREN NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KORAPUT SADAR /176 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000894/2024
38	D-BLAPL/37897/2025 BLAPL/13014/2025	AKASH DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	THELKOLOI PS /405 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000122/2025
39	D-BLAPL/37830/2025 BLAPL/13015/2025	SOMANATH BHOI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NANDAPUR /122 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000022/2025
40	D-BLAPL/36056/2025 BLAPL/13016/2025	HIMANSU SEKHAR BEHURA VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	EOW,BHUBANESWAR /15 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000018/2025
41	D-BLAPL/37289/2025 BLAPL/13017/2025	CHIRANJIB BEHERA @ CHIRANJIBI BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /113 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000060/2025
42	D-BLAPL/37902/2025 BLAPL/13018/2025	ABHINASH NAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	BARIPADA TOWN /526 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000050/2025
43	D-BLAPL/37387/2025 BLAPL/13019/2025	PAPU @ PAPUN KUMAR SAHU @ SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SAMAL /281 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002385/2021
44	D-BLAPL/37407/2025 BLAPL/13020/2025	ANIL @ SUBHAM KHAN VS STATE OF ODISHA	PRADIPTA BEURA VS	BARAMBA /323 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000426/2025
45	D-BLAPL/37538/2025 BLAPL/13021/2025	ROSHINI BEGUM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /68 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000200/2023

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46	D-BLAPL/37904/2025 BLAPL/13022/2025	KAKUDI @ SUMANTA NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1218 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002216/2025
47	D-BLAPL/37556/2025 BLAPL/13023/2025	KASINATH SWAIN VS STATE OF ODISHA	ABESH KAMAL VS	// SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000060/2025
48	D-BLAPL/37906/2025 BLAPL/13024/2025	SAROJ DUNGDUNG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /190 /2021 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000131/2022
49	D-BLAPL/37907/2025 BLAPL/13025/2025	SUNIL KUMAR SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	CHHENDIPADA /594 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000035/2025
50	D-BLAPL/37684/2025 BLAPL/13026/2025	TRILOCHAN @ SILU PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	CHHENDIPADA /571 /2022 A.D.J.,ANGUL(Anugul) CT/0000325/2023
51	D-CMP/27442/2025 CMP/1955/2025	M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT. LTD.,(TIDPL), KOLKATA VS M/S. DEVAVRAT HOMES PVT. LTD.,KHURDA	SUBHENDU KAR VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Fao/0000003/2025
52	D-CMP/48069/2025 CMP/1956/2025	JEYPORE EVANGELICAL LUTHARAN CHURCH, RAYAGADA VS PRAMOD KUMAR PATNAIK	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (JD), GUNUPUR(Rayagada) CS/0000004/2023
53	D-CMP/49653/2025 CMP/1957/2025	SANTILATA BEHURIA @ PARIDA VS LAXMI PRIYA BEHURIA	SATRUGHNA DASH (A) VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000146/2022
54	D-CMP/49851/2025 CMP/1958/2025	MAA DHANESWARI THAKURANI BIJE, BHABANIPUR, MADHIALI, PURI VS STATE OF ODISHA	PRONOY MOHANTY VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000222/2008
55	D-CMP/49391/2025 CMP/1959/2025	PRINCIPAL, KUSUM DEVI SATSANGHA WOMENS COLLEGE, CUTTACK VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000539/2022
56	D-CMP/50304/2025 CMP/1960/2025	SURYAMANI MOHAPATRA VS BINODINI MOHAPATRA	RAJJEET ROY VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000773/2013
57	D-CMP/49844/2025	PARBATI SATPATHY	SATYA RANJAN MOHAPATRA	//

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	CMP/1961/2025	VS DILIP KUMAR NANDA	VS	2ND ADDL. CIVIL JUDGE(S.D.),PURI(Puri) CS/0000381/2011
58	D-CMP/50012/2025 CMP/1962/2025	M/S. C ENGINEERS AND BUILDERS PVT LTD, CUTTACK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA 2 VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000141/2024
59	D-CMP/49077/2025 CMP/1963/2025	ANANDA KUMAR DIWEBDI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASORE CMA/0000004/2025
60	D-CMP/49858/2025 CMP/1964/2025	SAMIMA BIBI VS SK.FAZULULLAH @ SK.FAZARULLAH	SAMIR KUMAR MISHRA VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasore) CS/0000432/2024
61	D-CMP/49704/2025 CMP/1965/2025	SANJAY KESHARI MOHAPATRA VS JHUNA BHOI	NIRANJAN PANDA VS	// CIVIL JUDGE (JD),NIMAPARA(Puri) EC/0000003/2014
62	D-CMP/50251/2025 CMP/1966/2025	RANKANATH SETHI VS SUKANTI SETHI	DEBENDRA PRADHAN VS	// CIVIL JUDGE (SD),BANAPUR(Khordha) CS/0000055/2020
63	D-CMP/50405/2025 CMP/1967/2025	KAMALINI SAHOO VS LAND ACQUISITION OFFICER, KENDRAPARA	KSHIROD KUMAR ROUT VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) EC/0000007/2022
64	D-CMP/50033/2025 CMP/1968/2025	GAHAR ALI KHAN VS RASIDA BEGUM	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) CS/0000073/2011
65	D-CONTC/48908/2025 CONTC/5893/2025	DURBADALA KUMBHAR VS DR.N THIRUMAL NAIK,IAS	ADV. VS	// () //
66	D-CONTC/48910/2025 CONTC/5894/2025	GAYATRI RATH VS PRAMOD KUMAR NAYAK,SUB-COLLECTOR CUM SETTLEMENT OFFICER,BALASORE	ADV. VS	// () //
67	D-CONTC/49345/2025 CONTC/5895/2025	MANAGING COMMITTEE OF RADHA DAMODAR GIRLS U.P. SCHOOL VS THIRUMALA NAIK N.,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA,SCHOOL AND MASS EDUCATION DEPT	SANGRAM JENA VS	// () //
68	D-CONTC/49371/2025 CONTC/5896/2025	NILIMA TRIPATHY VS	ADV. VS	// () //

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		DEORANJAN KUMAR SINGH,IAS,SECRETARY TO GOVT. OF ODISHA, REVENUE AND DISASTER MANAGEMENT DEPARTMENT		//
69	D-CONTC/48904/2025	SOUMYAKANTA SENAPATI	ADV	//
	CONTC/5897/2025	VS	VS	()
		ARVIND AGRAWAL,IAS,SECRETARY,DEPARTMENT OF HIGHER EDUCATION,ODISHA		//
70	D-CONTC/49199/2025	SIDDHARTHA MOHANTY	ADV	//
	CONTC/5898/2025	VS	VS	()
		SHALINI PANDIT,IAS,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT,ODISHA		//
71	D-CONTC/49231/2025	NIHARIKA JAGADEV	ADV.	//
	CONTC/5899/2025	VS	VS	()
		DIPAK KUMAR PARHI,DISTRICT EDUCATION OFFICER, PURI,		//
72	D-CONTC/49654/2025	PRAMODA KUMAR PANDA	ANIL KUMAR DAS	//
	CONTC/5900/2025	VS	VS	()
		V.KEERTHI VASAN, IAS,COLLECTOR,GANJAM		//
73	D-CONTC/49982/2025	HARA SAHOO @ HARA BEWA	ADV.	//
	CONTC/5901/2025	VS	VS	()
		SURYAWANSHI MAYUR VIKASH, I.A.S.		//
74	D-CONTC/49814/2025	HEMANTA SAHU	ADV.	//
	CONTC/5902/2025	VS	VS	()
		BALAMUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,ORISSA		//
75	D-CONTC/49816/2025	DIGESH KUMAR SUNANI	ADV.	//
	CONTC/5903/2025	VS	VS	()
		BALAMUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,ORISSA		//
76	D-CONTC/49817/2025	BISWAJIT MOHANTA	ADV.	//
	CONTC/5904/2025	VS	VS	()
		PURNA CHANDRA SETHI,DISTRICT EDUCATION OFFICER, MAYURBHANJ		//
77	D-CONTC/49194/2025	PRABIR KUMAR BRAHMA	ADV	//
	CONTC/5905/2025	VS	VS	()
		ARINDAM DAKUA,IAS,DIRECTOR,MUNICIPAL ADMINISTRATION		//
78	D-CONTC/50154/2025	PRAKASH PANIGRAHY	ADV	//
	CONTC/5906/2025	VS	VS	()
		DEORANJAN KUMAR SINGH,IAS,SECRETARY REVENUE AND DISASTER MANAGEMENT DEPT.,ODISHA		//
79	D-CONTC/50555/2025	SATIVADA VARSHA	BIGYAN KUMAR SHARMA (S.A)	//
	CONTC/5907/2025	VS	VS	()
		BIRENDRO KORKORA,DIRECTOR,SECONDARY EDUCATION,ODISHA		//

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80	D-CONTC/50277/2025 CONTC/5908/2025	SRIDHAR PANDA VS MAYUR SURYAWANSHI, IAS, COLLECTOR CUM DISTRICT MAGISTRATE, BALASORE	ADV VS	// ()
81	D-CONTC/49025/2025 CONTC/5909/2025	SARATA CHANDRA SAHOO VS AKHAYA KUMAR MALLIK, ADDITIONAL COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK I, H.Q	SATYA RANJAN MOHAPATRA VS	// ()
82	D-CONTC/50158/2025 CONTC/5910/2025	PRADIP KUMAR DAS VS CHANDRA SEKHAR PADHY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA	ADV VS	// ()
83	D-CONTC/50161/2025 CONTC/5911/2025	ELIA HOW VS CHANDRA SEKHAR PADHY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA	ADV VS	// ()
84	D-CONTC/50148/2025 CONTC/5912/2025	NIMAIN CHARAN GUDIA VS BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	ADV. VS	// ()
85	D-CRLA/15442/2025 CRLA/1394/2025	SURAJ MOHAKUDA @ BANKA VS STATE OF ODISHA	SANJEEB KUMAR BEHERA VS	JAMDA PS /27 /2020 A.D.J., RAIRANGAPUR (Mayurbhanj) ST/0000077/2020
86	D-CRLA/37348/2025 CRLA/1395/2025	LUCKY @ MASUR KHAN @ MASURUR AHAMMAD KHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /440 /2025 1ST A.D.J., BHUBANESWAR (Khordha) TR/0000138/2025
87	D-CRLA/37997/2025 CRLA/1396/2025	SAILENDU BISWAL @ SILU VS STATE OF ODISHA	AMRIT MISHRA VS	MAHILA P.S.(BBSR) /3 /2020 A.D.J., BHUBANESWAR (Khordha) CT/0000010/2022
88	D-CRLA/37802/2025 CRLA/1397/2025	MUNA @ SANJAY @ JYOTIRANJAN BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /240 /2023 SPECIAL JUDGE (POCSO), BALASORE (E) Spl/0000156/2023
89	D-CRLA/37849/2025 CRLA/1398/2025	BIJAYA CHANDRA MOHAPATRA VS STATE OF ODISHA (VIG.)	HEMANT KUMAR MUND VS	BHUBANESWAR VIGILANCE /63 /2010 SPECIAL JUDGE (VIG), BHUBANESWAR TR/0000003/2012
90	D-CRLA/33140/2025 CRLA/1399/2025	AJU @ ANJAN KUMAR PRADHAN @ ANJAN PRADHAN VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	NUAGAON /42 /2019 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000039/2020
91	D-CRLA/37354/2025	TARANISEN BHOI	SUSHANTA KUMAR PRADHAN	KESINGA /479 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/1400/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE, BHAWA CT/0000055/2023
92	D-CRLA/37371/2025 CRLA/1401/2025	LALU SAHOO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	HATIBARI /53 /2013 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000078/2017
93	D-CRLA/37521/2025 CRLA/1402/2025	ASHOK SHIKHA @ SHIKA @ SIKHA VS STATE OF ODISHA	SOUGAT DASH VS	MELCHHAMUNDA /92 /2013 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000001/2014
94	D-CRLA/37632/2025 CRLA/1403/2025	DEBENDRA KUMAR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAGIRI P.S. /24 /2025 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000111/2025
95	D-CRLLP/37825/2025 CRLLP/97/2025	STATE OF ODISHA VS RAJENDRA SETHI	UDIT RANJAN JENA, A.G.A. VS	BERHAMPUR /68 /2022 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000140/2022
96	D-CRLMA/37683/2025 CRLMA/176/2025	DHANESWAR NAYAK VS STATE OF ODISHA	ADV. VS	JHIRPANI P.S. /86 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001017/2025
97	D-CRLMC/37265/2025 CRLMC/5219/2025	SIBA@SHIBA@SAMANTA DIGAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000026/2015
98	D-CRLMC/37377/2025 CRLMC/5220/2025	KUMAR MANGALAM VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M 2(C)CC/0000185/2018
99	D-CRLMC/37049/2025 CRLMC/5221/2025	SANTOSH KUMAR JAYSINGH VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	PATTAMUNDAI /396 /2021 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000855/2025
100	D-CRLMC/37644/2025 CRLMC/5222/2025	PRAMOD KUMAR BARIK@PRAMOD KU.BARIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	NAWAPARA /103 /2014 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000264/2014
101	D-CRLMC/37292/2025 CRLMC/5223/2025	NIRUTA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /164 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000139/2024
102	D-CRLMC/37739/2025 CRLMC/5224/2025	MD.KHALIL ANSARI VS	ANJAN KUMAR BISWAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M

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103	D-CRLMC/37925/2025 CRLMC/5225/2025	STATE OF ODISHA PANCHANAN MEHER VS	JAYADEBA BEHERA VS	ICC/0000003/2025 / /0 SPECIAL JUDGE,PATNAGARH(Balangir)
104	D-CRLMC/37926/2025 CRLMC/5226/2025	STATE OF ODISHA PRADIPTA MUDULI VS	JAYADEBA BEHERA VS	2(A)CC/0000008/2025 MANAMUNDA /218 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
105	D-CRLMC/37311/2025 CRLMC/5227/2025	STATE OF ODISHA CHANDRASEKHAR SENAPATI@CHANDAN VS	PUSPAMITRA MOHAPATRA VS	Spl/0000083/2024 NIHALPRASAD /249 /2023 J.M.F.C.,GONDIA(Dhenkanal)
106	D-CRLMC/36676/2025 CRLMC/5228/2025	STATE OF ODISHA KAUSHAL PRADHAN VS	SOUMYA JYOTI BISWAL VS	GR/0000576/2023 JAGATPUR /382 /2021 DISTRICT & SESSIONS JUDGE,CUTTACK
107	D-CRLMC/37352/2025 CRLMC/5229/2025	STATE OF ODISHA AJAYA KUMAR BARIK VS	ACHYUTANANDA PATTANAİK VS	ST/0000129/2025 RANPUR /195 /2011 J.M.F.C.,RANPUR(Nayagarh)
108	D-CRLMC/37707/2025 CRLMC/5230/2025	STATE OF ODISHA SATYABAN BAGH VS	AZAD KESHORI DASH VS	GR/0000195/2011 GHANTAPADA /8 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
109	D-CRLMC/37709/2025 CRLMC/5231/2025	STATE OF ODISHA PRADEEP BADACHAT VS	BIKASH KARNA VS	Spl/0000078/2025 KANTAMAL /24 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
110	D-CRLMC/37869/2025 CRLMC/5232/2025	STATE OF ODISHA SWADHIN KUMAR KHATUA@ SWADHIN KU KHATUA VS	AMITAV TRIPATHY VS	Spl/0000037/2025 BOUDH /178 /2025 SPECIAL JUDGE,BAUDH(Baudh)
111	D-CRLMP/37068/2025 CRLMP/1628/2025	STATE OF ODISHA KAIBALYA DAS VS	RAKESH KUMAR MALLICK VS	Spl/0000082/2025 ASKA /106 /2012 () //
112	D-CRLMP/37227/2025 CRLMP/1629/2025	STATE OF ODISHA MANOJ KUMAR KABI VS	PRAVAT KUMAR DAS VS	JAJPUR TOWN /469 /2025 () //
113	D-CRLMP/37159/2025 CRLMP/1630/2025	SUPDT. OF POLICE, JAJPUR SUBASH CHANDRA SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CYBER CRIME AND E.O, BALASORE /1 () //

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114	D-CRLMP/37340/2025 CRLMP/1631/2025	TRIBHUBAN JENA VS SUPDT. OF POLICE, KEONJHAR	KARUNAKAR NAYAK VS	//0 () //
115	D-CRLMP/37375/2025 CRLMP/1632/2025	NAVENDU KUMAR SETHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 () //
116	D-CRLMP/37271/2025 CRLMP/1633/2025	KAMADEV ROUTRAY VS JAYANTI ROUTRAY	KISHORE CHANDRA RAJGURU MOHAPATRA VS	//0 () //
117	D-CRLMP/37153/2025 CRLMP/1634/2025	PRAKASH CHANDRA SETHI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	//0 () //
118	D-CRLMP/36847/2025 CRLMP/1635/2025	TILATAMA SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	DHUSURI /57 /2018 () //
119	D-CRLMP/37540/2025 CRLMP/1636/2025	BINAYA KUMAR SAHOO VS STATE OF ORISSA	SURESH KUMAR JENA VS	//0 () //
120	D-CRLMP/37855/2025 CRLMP/1637/2025	ZENISH PARIJA VS STATE OF ODISHA	SATYABRATA DASH VS	JAGATSINGPUR /862 /2025 () //
121	D-CRLREV/37560/2025 CRLREV/1012/2025	MADAN MOHAN PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /2 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000001/2024
122	D-CRLREV/37741/2025 CRLREV/1013/2025	GOKULA MANGARAJ VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 J.M.F.C.,BARIPADA(Mayurbhanj) ICC/0000107/2017
123	D-CRLREV/36946/2025 CRLREV/1014/2025	RANJAN PARICHHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /29 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000048/2025
124	D-CRLREV/36637/2025 CRLREV/1015/2025	MONALISA SAHOO VS JITENDRA KUMAR SAHOO	SHAMBHU CHARAN NATH SHARMA VS	//0 DISTRICT & SESSIONS JUDGE,PURI(Pur CRA/0000019/2024
125	D-CRLREV/37294/2025	MUNA @ JAGANNATH NAIK	PARSURAM PANDA	PARJANG /529 /2024

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	CRLREV/1016/2025	VS STATE OF ODISHA	VS	AD-HOC,A.D.J.(FTSC),DHENKANAL(Dh
126	D-CRLREV/37127/2025 CRLREV/1017/2025	SUBASH CHANDRA KUANAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Spl/000052/2024 KHANDAGIRI P.S. /597 /2024 A.D.J.,BHUBANESWAR(Khordha) CRMC/000091/2025
127	D-CRLREV/37138/2025 CRLREV/1018/2025	SUBASH CHANDRA KUANAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /597 /2024 A.D.J.,BHUBANESWAR(Khordha) CRMC/000092/2025
128	D-CRLREV/37672/2025 CRLREV/1019/2025	PURNA CHANDRA NAYAK VS STATE OF ODISHA	DEBASIS SARANGI VS	POLASARA PS /134 /2019 A.D.J.,KODALA(Ganjam) ST/0000182/2020
129	D-CRLREV/37766/2025 CRLREV/1020/2025	AMBARISH DASH VS DWARIKA PRASAD PANDA	SURYAKANTA DWIBEDI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E ICC/0000144/2023
130	D-CRLREV/37173/2025 CRLREV/1021/2025	BABANA CHARAN PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	MANCHESWAR P.S. /492 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001629/2024
131	D-CRLREV/37691/2025 CRLREV/1022/2025	PAKUA @ BISWA RANJAN ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /128 /2018 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000124/2018
132	D-CRLREV/36764/2025 CRLREV/1023/2025	RASHMI@RASHMI RANJAN BHOL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /4 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000344/2025
133	D-FAO/50646/2025 FAO/529/2025	MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,SUNDARGARHSOMNATH ROY VS TILOTAMA THAKUR	VS VS	/ / COMNR FOR EMPLOYEES COMPENSAT EC/0000026/2023
134	D-FAO/49528/2025 FAO/530/2025	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD,CUTTACK VS SUKANTA OJHA	PRASANTA KUMAR MAHALI VS	/ / COMNR.FOR EMPLOYEES COMP./ASST EC/0000361/2023
135	D-FAO/50653/2025 FAO/531/2025	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS RANI KUMARI	SOMNATH ROY VS	/ / COMNR FOR EMPLOYEES COMPENSAT EC/0000011/2024
136	D-FAO/50498/2025 FAO/532/2025	THE MANAGER, T.P. HUB, D.O.I, M/S. NEW INDIA INSURANCE CO. LTD,CUTTACK VS	GOPAL CHANDRA SAMANTARAY VS	/ / COMNR.FOR EMPLOYEES COMP./ASST

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137	D-FAO/50651/2025 FAO/533/2025	SUKRA MUNDA SUDESHNA NAYAK VS CHITTA RANJAN NAYAK	ABHISEK KEJARIWAL VS	EC/0000322/2023 // 2ND A.D.J.,CUTTACK(Cuttack)
138	D-FAO/50686/2025 FAO/534/2025	STATE OF ODISHA VS DR. JNANENDRA BISWAL	SURYA NARAYAN PATNAIK,A.G.A VS	IA/0000001/2025 // STATE EDUCATION TRIBUNAL,BHUBA
139	D-LAA/41287/2025 LAA/68/2025	DEPUTY CHIEF ENGINEER (CONSTRUCTION-I), EAST COAST RAILWAY, KHURDA VS HIRANYA KUMAR SAHOO	GOPAL KRISHNA NAYAK (CENTRAL GOVT. COUNSEL)/ VS	Gia/0000467/2011 PO, LA, R AND RA (ND), SAMBALPUR(S
140	D-MACA/50542/2025 MACA/1290/2025	ALUGULU RAJ KUMARI DORA VS THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., GANJAM	SOUBHAGYA KUMAR DASH VS	LA/0000323/2022 // A.D.J.,ASKA(Ganjam)
141	D-MACA/47779/2025 MACA/1291/2025	ORIENTAL INSURANCE CO.LTD., BBSR VS MITA SETHI	ADAM ALI KHAN VS	Mac/0000067/2023 // III M.A.C.T.,BHUBANESWAR(Khordha)
142	D-MACA/50493/2025 MACA/1292/2025	MAYADHAR BISWAL VS MADHUSMITA PANDA	BISHNU BRATA SINGH VS	Mac/0000129/2019 // 7TH M.A.C.T.,BHUBANESWAR(Khordha
143	D-MACA/50496/2025 MACA/1293/2025	RABINDRA KUMAR NAYAK VS MAHENDRA KUMAR SAMANTARAY	BISHNU BRATA SINGH VS	Mac/0000014/2013 // III M.A.C.T.,BHUBANESWAR(Khordha)
144	D-MATA/49144/2025 MATA/471/2025	PRATYASHA PRIYADARSHINI VS JYOTIRANJAN NAYAK	AMITAV TRIPATHY VS	Mac/0000125/2010 // JUDGE, FAMILY COURT, NAYAGARH(N
145	D-MATA/49643/2025 MATA/472/2025	SUDHANSU SEKHAR DIXIT VS MADHURI MISHRA	DEEPAK KUMAR PANI VS	CP/0000001/2022 // JUDGE, FAMILY COURT, SAMBALPUR(
146	D-MATA/50685/2025 MATA/473/2025	SUSAMA BEHERA VS DIPTI RANJAN SAHOO	BISWARANJAN DALAI VS	CP/0000137/2024 // JUDGE FAMILY COURT,BHUBANESWA
147	D-MATA/38053/2025 MATA/474/2025	SANJAY KUMAR SAHOO VS SABITA SAHOO	BYOMAKESH TRIPATHY VS	CP/0001094/2022 // JUDGE, FAMILY COURT, BHADRAK(Bh

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148	D-RPFAM/50084/2025 RPFAM/391/2025	DIBAKAR SAHOO VS PRATIMA SAHOO	APARESH BHOI VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000176/2023
149	D-RPFAM/36271/2025 RPFAM/392/2025	RAJIB KUMAR SAHU VS RASMITA SAHU	BYOMAKESH TRIPATHY VS	// JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000008/2024
150	D-RSA/49490/2025 RSA/610/2025	ANAMA ROUL VS JOGI ROUL	SHAKTI PRASAD DAS VS	// A.D.J.,ATHAMALIK(Anugul) RFA/0000001/2020
151	D-RSA/39686/2025 RSA/611/2025	GORANGA KAR VS RAMESH CHANDRA KAR	MAHESWAR MOHANTY VS	// DIST.& SESSIONS JUDGE,IAJPUR(Jajapu RFA/0000015/2021
152	D-RSA/40588/2025 RSA/612/2025	KRISHNA SUNAR VS SHANKAR SUNAR	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000013/2024
153	D-TRP(C)/49094/2025 TRP(C)/436/2025	SARADA BOSE VS SANDEEP SARKAR	AFRAAZ SUHAIL VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000608/2025
154	D-TRPCRL/37890/2025 TRPCRL/112/2025	REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS STATE OF ODISHA	ADV. VS	BAMUNIGAM /10 /2013 A.D.J.,BALLIGUDA(Kandhamal) ST/0000303/2013
155	D-WA/50350/2025 WA/1898/2025	STATE OF ODISHA VS MUKUNDA CHANDRA MAHANTA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
156	D-WA/50352/2025 WA/1899/2025	STATE OF ODISHA VS NILAMANI MISHRA	AISHWARYA DASH,A.S.C VS	// () //
157	D-WA/50367/2025 WA/1900/2025	STATE OF ODISHA VS FIRDOUS NARSIN	ARABINDA TRIPATHY,A.G.A VS	// () //
158	D-WA/50232/2025 WA/1901/2025	STATE OF ODISHA VS SARASWATI TRIPATHY	ARABINDA TRIPATHY,A.G.A VS	// () //
159	D-WA/50334/2025	PUJA BEHERA	MADAN MOHAN SWAIN	//

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	WA/1902/2025	VS STATE OF ODISHA	VS	0 //
160	D-WA/50234/2025 WA/1903/2025	STATE OF ODISHA VS ANANTA PRASAD BARIK	ARABINDA TRIPATHY,A.G.A VS	// 0 //
161	D-WA/50349/2025 WA/1904/2025	STATE OF ODISHA VS BINOD KUMAR MOHARANA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
162	D-WA/50544/2025 WA/1905/2025	DAMAYANTI SENDHA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
163	D-WA/49715/2025 WA/1906/2025	SUMITRA SA VS ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, SAMBALPUR	PRADIP KUMAR RAY VS	// 0 //
164	D-WA/50348/2025 WA/1907/2025	STATE OF ODISHA VS PREMALATA DAS	SANJIB SWAIN,A.G.A VS	// 0 //
165	D-WA/50330/2025 WA/1908/2025	SUBHADRA SAHOO VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
166	D-WA/50341/2025 WA/1909/2025	STATE OF ODISHA VS SRADHANJALI MOHAPATRA	SANJIB SWAIN,A.G.A VS	// 0 //
167	D-WA/50406/2025 WA/1910/2025	STATE OF ODISHA VS DILLIP KUMAR TIRKEY	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
168	D-WP(C)/49601/2025 WP(C)/35087/2025	KAILASH CHANDRA SENAPATI VS SRI JAGANNATH TEMPLE MANAGING COMMITTEE	GAJENDRANATH ROUT VS	// 0 //
169	D-WP(C)/49635/2025 WP(C)/35088/2025	M/S NILAMBAR PUTHAL VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
170	D-WP(C)/46824/2025 WP(C)/35089/2025	HIRENDRA KUMAR NAYAK VS	SANJAY KUMAR PATRA VS	// 0

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171	D-WP(C)/50311/2025 WP(C)/35090/2025	STATE OF ODISHA JITEN KUMAR NAYAK VS	SWAPNIL ROY VS	// // ()
172	D-WP(C)/49575/2025 WP(C)/35091/2025	STATE OF ODISHA ANIRUDHA PANDA VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
173	D-WP(C)/46677/2025 WP(C)/35092/2025	STATE OF ODISHA BRUNDA @ BRUNDABATI ORAM VS	NIRANJAN MAHARANA VS	// // ()
174	D-WP(C)/50358/2025 WP(C)/35093/2025	STATE OF ORISSA RAJIB LOCHAN MISHRA VS	AMIT PRASAD BOSE VS	// // ()
175	D-WP(C)/48020/2025 WP(C)/35094/2025	STATE OF ODISHA BASANT MANJARI PAHI VS	GANESH PRASAD SAMAL VS	// // ()
176	D-WP(C)/48235/2025 WP(C)/35095/2025	STATE OF ODISHA M/S RAMESWAR AGRO INDUSTRIES PVT LTD., BHUBANESWAR VS	PRABODHA CHANDRA NAYAK VS	// // ()
177	D-WP(C)/47558/2025 WP(C)/35096/2025	THE COMMISSIONER OF COMMERCIAL TAXES, CT AND GOODS AND SERVICE TAX (GST), CUTTACK S.ARUNA KUMAR REDDY VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
178	D-WP(C)/49423/2025 WP(C)/35097/2025	STATE OF ODISHA BHIKARI CHARAN BEHERA VS	SANJIB KUMAR RATH VS	// // ()
179	D-WP(C)/50656/2025 WP(C)/35098/2025	STATE OF ODISHA M/S FERRO ALLOYS CORPORATION LIMITED, BHADRAK VS	SARADA PRASANNA SARANGI VS	// // ()
180	D-WP(C)/49402/2025 WP(C)/35099/2025	ODISHA MINING CORPORATION LIMITED, BHUBANESWAR SMT. LILLY DAS VS	TRILOCHAN PANIGRAHI VS	// // ()
181	D-WP(C)/49679/2025 WP(C)/35100/2025	STATE OF ODISHA SWAGATIKA PANDA VS	RAMAKRISHAN NAIK VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/44948/2025 WP(C)/35101/2025	BITILATA SAHOO VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
183	D-WP(C)/49406/2025 WP(C)/35102/2025	BISWANATH APOT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/49314/2025 WP(C)/35103/2025	M/S. SOLARCRAFT CLEANTECH PRIVATE LIMITED, GURUGRAM VS ASSISTANT COMMISSIONER OF CUSTOMS, JAGATSINGHPUR	MUKESH PANDA VS	// 0 //
185	D-WP(C)/49437/2025 WP(C)/35104/2025	BANK OF BARODA, ZONAL HEAD, BBSR VS AUTHORITY UNDER MINIMUM WAGES ACT 1948 AND REGIONAL LABOUR COMMISSIONER, BBSR	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
186	D-WP(C)/50414/2025 WP(C)/35105/2025	BASANTA KUMAR BASTIA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
187	D-WP(C)/50652/2025 WP(C)/35106/2025	M/S KALINGA COMMERCIAL CORPORATION LIMITED, BBSR VS NATIONAL ALUMINIUM COMPANY LIMITED(NALCO) BBSR	AMRITA PANDA VS	// 0 //
188	D-WP(C)/49413/2025 WP(C)/35107/2025	SACHIDANANDA PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
189	D-WP(C)/50683/2025 WP(C)/35108/2025	RAJU PATRA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
190	D-WP(C)/50424/2025 WP(C)/35109/2025	PRASANTA KUMAR RATH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
191	D-WP(C)/49468/2025 WP(C)/35110/2025	GAYATRI SAHU VS UNION BANK OF INDIA, GOSANI NUAGAON BRANCH, GANJAM	DHANANJAYA MUND VS	// 0 //
192	D-WP(C)/49567/2025 WP(C)/35111/2025	LABANYABATI SAHOO VS CHAIRMAN, PARADIP PORT AUTHORITY, JAGATSINGHPUR	SUSANTA KUMAR TRIPATHY VS	// 0 //
193	D-WP(C)/50708/2025	OKILBAAG ENCLAVE WELFARE ASSOCIATION IF ALLOTTEES, KHORDHA	AKHILESH MISHRA	//

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	WP(C)/35112/2025	VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	VS	0 //
194	D-WP(C)/50668/2025 WP(C)/35113/2025	DR.LIPISMITA SAMAL VS THE VICE CHANCELLOR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY(OUAT), BHUBANESWAR	TANMAY MISHRA VS	// 0 //
195	D-WP(C)/49572/2025 WP(C)/35114/2025	ABINASH PANDA VS MANASI ACHARYA	HRUDANANDA MOHAPATRA VS	// 0 //
196	D-WP(C)/50735/2025 WP(C)/35115/2025	GAJENDRA SAHU VS SECRETARY, BOUDH COOPERATIVE CENTRAL BANK	SOUMYA MISHRA VS	// 0 //
197	D-WP(C)/50680/2025 WP(C)/35116/2025	SRIKRUSHNA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
198	D-WP(C)/49647/2025 WP(C)/35117/2025	PRAHALLADA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
199	D-WP(C)/50552/2025 WP(C)/35118/2025	BALARAMA SETHY VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
200	D-WP(C)/49921/2025 WP(C)/35119/2025	MRUTUNJAY MOHANTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
201	D-WP(C)/50553/2025 WP(C)/35120/2025	PITAMBAR BEHERA VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
202	D-WP(C)/49915/2025 WP(C)/35121/2025	SANJUKTA DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
203	D-WP(C)/50520/2025 WP(C)/35122/2025	ANADI CHOUDHURY VS THE ASSISTANT SETTLEMENT OFFICER, JEYPORE,KORAPUT	GOPINATH MISHRA VS	// 0 //
204	D-WP(C)/49676/2025 WP(C)/35123/2025	SUSANTA KUMAR BEHERA VS	SWAPNA KUMAR OJHA VS	// 0

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205	D-WP(C)/50142/2025 WP(C)/35124/2025	STATE OF ODISHA BILASA DAS VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
206	D-WP(C)/50541/2025 WP(C)/35125/2025	STATE OF ODISHA SRIKANTA SEKHAR OJHA VS	SOMA PATNAIK VS	// // ()
207	D-WP(C)/50421/2025 WP(C)/35126/2025	STATE OF ODISHA PRASANTA KUMAR PRADHAN VS	MADHUSMITA KANUNGO VS	// // ()
208	D-WP(C)/49808/2025 WP(C)/35127/2025	STATE OF ODISHA TAPAS RANJAN PANDAB VS	ANAM CHARAN PANDA VS	// // ()
209	D-WP(C)/50669/2025 WP(C)/35128/2025	STATE OF ODISHA MAHAMAD SAHNAWAZ ALAM VS	MUKUNDA CHANDRA MISHRA VS	// // ()
210	D-WP(C)/50211/2025 WP(C)/35129/2025	STATE OF ODISHA SUJATA POTHAL VS	ARJUNA CHARANA BEHERA VS	// // ()
211	D-WP(C)/49574/2025 WP(C)/35130/2025	STATE OF ODISHA DURYODHAN SWAIN VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
212	D-WP(C)/50048/2025 WP(C)/35131/2025	STATE OF ODISHA CHAKRADHARA ROUL VS	PRAVASH CHANDRA JENA VS	// // ()
213	D-WP(C)/50681/2025 WP(C)/35132/2025	STATE OF ODISHA MANMOHAN SETHI VS	KANANBALA ROY CHOUDHURY VS	// // ()
214	D-WP(C)/49401/2025 WP(C)/35133/2025	STATE OF ODISHA NIKUNJA KISHORE DAS VS	DEBENDRA NATH MISRA VS	// // ()
215	D-WP(C)/50730/2025 WP(C)/35134/2025	STATE OF ORISSA SAKUNTALA MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // () //

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216	D-WP(C)/49147/2025 WP(C)/35135/2025	BISHNU PRASADA MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
217	D-WP(C)/48998/2025 WP(C)/35136/2025	JAYANTI ADHIKARI @ GIRI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
218	D-WP(C)/50052/2025 WP(C)/35137/2025	HIMANSU SEKHAR PUHAN VS BARSHA PRADHAN	JAGAJIBAN PRADHAN VS	// 0 //
219	D-WP(C)/49836/2025 WP(C)/35138/2025	SRIMANTA MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
220	D-WP(C)/49864/2025 WP(C)/35139/2025	SANDHYARANI MISHRA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
221	D-WP(C)/49815/2025 WP(C)/35140/2025	MINAKSHI SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
222	D-WP(C)/48528/2025 WP(C)/35141/2025	SABITRI PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
223	D-WP(C)/50484/2025 WP(C)/35142/2025	M/S JINDAL STAINLESS LTD, JAJPUR VS UNION OF INDIA	NILAMADHAB SARKAR VS	// 0 //
224	D-WP(C)/50127/2025 WP(C)/35143/2025	KHIRENDRANATH BISOI VS PRASAR BHARATI BOARD CASTING CORPORATION OF INDIA, NEW DELHI	DEEPAK KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/49602/2025 WP(C)/35144/2025	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
226	D-WP(C)/50518/2025 WP(C)/35145/2025	SRIKANT DAS VS JOINT COMMISSIONER OF STATE TAX, (APPEAL), GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
227	D-WP(C)/50241/2025	JALADHAR MALI @ JALADHAR NAYAK	JYOTIRMAYA SAHOO	//

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	WP(C)/35146/2025	VS COLLECTOR AND DIST.MAGISTRATE, NABARANGPUR	VS	0 //
228	D-WP(C)/50590/2025 WP(C)/35147/2025	BALRAM SAMAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
229	D-WP(C)/48325/2025 WP(C)/35148/2025	KIRTI BISHI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
230	D-WP(C)/49619/2025 WP(C)/35149/2025	JITENDRA NAYAK VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
231	D-WP(C)/50416/2025 WP(C)/35150/2025	KHIRESWARI BISHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
232	D-WP(C)/50675/2025 WP(C)/35151/2025	SASMITA SAMAL VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
233	D-WP(C)/50588/2025 WP(C)/35152/2025	BINODINI BAGARTI VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// 0 //
234	D-WP(C)/47444/2025 WP(C)/35153/2025	KESHABA CHANDRA SETHI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
235	D-WP(C)/49417/2025 WP(C)/35154/2025	SAUBHAGYA MANJARI PATNAIK VS THE STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
236	D-WP(C)/49712/2025 WP(C)/35155/2025	TAPAS RANJAN PANDAB VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
237	D-WP(C)/49699/2025 WP(C)/35156/2025	MANAS RANJAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
238	D-WP(C)/50703/2025 WP(C)/35157/2025	SUMANTA MAHAKUD VS	MITHUN DAS VS	// 0

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239	D-WP(C)/49812/2025 WP(C)/35158/2025	STATE OF ODISHA AJAY KESHARI BHANJA VS	ANAM CHARAN PANDA VS	// // 0
240	D-WP(C)/49870/2025 WP(C)/35159/2025	STATE OF ODISHA JASODAMAYEE NAYAK VS	BIVUDATTA CHALAN VS	// // 0
241	D-WP(C)/50388/2025 WP(C)/35160/2025	STATE OF ODISHA NARAYAN PATRA VS	SANJAY KUMAR DAS VS	// // 0
242	D-WP(C)/49919/2025 WP(C)/35161/2025	STATE OF ODISHA KESHAB CHANDRA DASH VS	UMAKANT SAHOO VS	// // 0
243	D-WP(C)/50488/2025 WP(C)/35162/2025	STATE OF ODISHA SARAT CHANDRA NAYAK VS	TUSHAR KANTA NAYAK VS	// // 0
244	D-WP(C)/49206/2025 WP(C)/35163/2025	STATE OF ODISHA TOTO PRESTRESSING SYSTEM VS MICRO AND SMALL ENTERPRISE FACILITATION	AFRAAZ SUHAIL VS	// // 0
245	D-WP(C)/50136/2025 WP(C)/35164/2025	H.SABITRI REDDY VS	SURENDRA BEHERA VS	// // 0
246	D-WP(C)/49824/2025 WP(C)/35165/2025	STATE OF ODISHA SUBHALAXMI JENA VS	ANAM CHARAN PANDA VS	// // 0
247	D-WP(C)/49975/2025 WP(C)/35166/2025	STATE OF ODISHA BASANTA KUMAR PATTAJOSHI VS	KUNAL KUMAR SWAIN VS	// // 0
248	D-WP(C)/49668/2025 WP(C)/35167/2025	STATE OF ODISHA SAROJ KUMAR PANI VS	SWAPNA KUMAR OJHA VS	// // 0
249	D-WP(C)/49802/2025 WP(C)/35168/2025	STATE OF ODISHA NALINI PRAVA SAMAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // 0 //

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250	D-WP(C)/50412/2025 WP(C)/35169/2025	BISWARANJAN PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
251	D-WP(C)/49805/2025 WP(C)/35170/2025	SAUBHAGY ALAXMI JENA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
252	D-WP(C)/50236/2025 WP(C)/35171/2025	SHREE BALAJI ENGICONS LTD. (SBEL), JHARSUGUDA VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// 0 //
253	D-WP(C)/50587/2025 WP(C)/35172/2025	LAXMAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
254	D-WP(C)/49865/2025 WP(C)/35173/2025	ALEKHA KUMAR NAYAK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
255	D-WP(C)/50599/2025 WP(C)/35174/2025	ASHOK PARDESHI VS BERHAMPUR MUNICIPAL CORPORATION, GANJAM	KARUNAKAR DAS VS	// 0 //
256	D-WP(C)/50475/2025 WP(C)/35175/2025	RAJKUMARI PADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	D-WP(C)/50468/2025 WP(C)/35176/2025	JHASAKETAN PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
258	D-WP(C)/50812/2025 WP(C)/35177/2025	RANJIT KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
259	D-WP(C)/49970/2025 WP(C)/35178/2025	PADMA CHARAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/49974/2025 WP(C)/35179/2025	BIDULATA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
261	D-WP(C)/50525/2025	DAMBRUDHAR MURMU	GYANA RANJAN SETHI	//

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	WP(C)/35180/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/49791/2025 WP(C)/35181/2025	HAREKRUSHNA DASH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
263	D-WP(C)/50391/2025 WP(C)/35182/2025	RAJARAM SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
264	D-WP(C)/50867/2025 WP(C)/35183/2025	OMM MAA MANGALA SHG, CUTTACK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
265	D-WP(C)/49794/2025 WP(C)/35184/2025	SIBO PRASAD MOHANKUDO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
266	D-WP(C)/50501/2025 WP(C)/35185/2025	SARAT KUMAR SAHOO VS ODISHA GRAMEEN BANK, REGIONAL OFFICE, DHENKANAL	RAKESH BEHERA VS	// 0 //
267	D-WP(C)/49869/2025 WP(C)/35186/2025	NEELA MADHABA PANDA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
268	D-WP(C)/49904/2025 WP(C)/35187/2025	GANESH SING VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
269	D-WP(C)/50759/2025 WP(C)/35188/2025	JANAKI BISWAL VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
270	D-WP(C)/50750/2025 WP(C)/35189/2025	M/S. CHAMPADEAI SELF HELF GROUP, KUTISAHI, KANDHAMAL VS STATE OF ODISHA	ASHIM KISHOR PAL VS	// 0 //
271	D-WP(C)/50002/2025 WP(C)/35190/2025	BASANTA KUMAR SAHU VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
272	D-WP(C)/50490/2025 WP(C)/35191/2025	DHARANIDHAR MAHANTA VS	TUSHAR KANTA NAYAK VS	// 0

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273	D-WP(C)/50400/2025 WP(C)/35192/2025	STATE OF ODISHA P.SUBHENDU KUMAR VS	KUNAL KUMAR SWAIN VS	// // ()
274	D-WP(C)/50716/2025 WP(C)/35193/2025	STATE OF ODISHA UTTAM KUMAR BARIK VS	SRINIVAS MOHANTY VS	// // ()
275	D-WP(C)/50494/2025 WP(C)/35194/2025	COLLECTOR, JAGATSINGHPUR ACHYUTANANDA SAHOO VS	TUSHAR KANTA NAYAK VS	// // ()
276	D-WP(C)/50727/2025 WP(C)/35195/2025	STATE OF ODISHA SUNIL KUMAR PRADHAN VS	RAMDAS ACHARY VS	// // ()
277	D-WP(C)/50582/2025 WP(C)/35196/2025	STATE OF ODISHA SOUBHAGYA KUMAR PALEI VS	ASHOK KUMAR BARIK VS	// // ()
278	D-WP(C)/49992/2025 WP(C)/35197/2025	THE STATE OF ODISHA BALLAVA SETHY VS	PRABHU PADARBINDA PARIDA VS	// // ()
279	D-ABLAPL/35319/2025 ABLAPL/14130/2025	STATE OF ODISHA BISWANATH NAYAK VS	ARIJEET MISHRA VS	// // ()
280	D-ABLAPL/36247/2025 ABLAPL/14131/2025	STATE OF ODISHA LIPPU BEHERA @ LIPU BEHERA VS	ARIJEET MISHRA VS	// // ()
281	D-ABLAPL/36606/2025 ABLAPL/14132/2025	STATE OF ODISHA SATYA NARAYAN DIXIT @ SATYA DIXIT VS	JAYADEBA BEHERA VS	// // ()
282	D-ABLAPL/36908/2025 ABLAPL/14133/2025	STATE OF ODISHA PABITRA KUMAR BEHERA VS	ARIJEET MISHRA VS	// // ()
283	D-ABLAPL/37161/2025 ABLAPL/14134/2025	STATE OF ODISHA SUSANTA NAYAK @ SUKANTA KUMAR NAYAK VS	RAJENDRA NARAYAN ROUT VS	// // ()
		STATE OF ODISHA		//

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284	D-ABLAPL/37120/2025 ABLAPL/14135/2025	IMRAN KHAN VS STATE OF ODISHA	BHARAT JALLI VS	BALIANTA P.S. /584 /2025 () //
285	D-ABLAPL/37264/2025 ABLAPL/14136/2025	SITARAM SURUJAL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /633 /2025 () //
286	D-ABLAPL/37628/2025 ABLAPL/14137/2025	MD. RAJA @ NEHAL KHAN VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	JODA /297 /2025 () //
287	D-ABLAPL/37382/2025 ABLAPL/14138/2025	MAMATA SWAIN VS STATE OF ODISHA	ANADI CHARAN NAYAK VS	TANGI /377 /2025 () //
288	D-ABLAPL/37046/2025 ABLAPL/14139/2025	ARAKSHIT SAMANTRAY VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// () //
289	D-ABLAPL/37400/2025 ABLAPL/14140/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	SAMBALPUR VIGILANCE /47 /2011 () //
290	D-ABLAPL/37499/2025 ABLAPL/14141/2025	UTTAM JANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /268 /2025 () //
291	D-ABLAPL/37411/2025 ABLAPL/14142/2025	BAPUNI JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C,CUTTACK(Cuttack) 2(A)CC/0000186/2025
292	D-ABLAPL/37512/2025 ABLAPL/14143/2025	SOUMYAKANTA MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JAGATPUR /369 /2020 () //
293	D-ABLAPL/37695/2025 ABLAPL/14144/2025	ROHIT KUNDU VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	RAMBHA (KHALLIKOTE) /362 /2025 () //
294	D-ABLAPL/37577/2025 ABLAPL/14145/2025	HRUDANANDA DAS @ DHUNA VS STATE OF ODISHA	DHANANJAYA MUND VS	KUDANAGARI /335 /2025 () //
295	D-ABLAPL/37590/2025	KUNAL SHAW	KULDEEP MOHANTY	BIRMITRAPUR /568 /2025

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	ABLAPL/14146/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/37514/2025 ABLAPL/14147/2025	ARABINDA HOTA VS STATE OF ODISHA	BISWAJIT NAYAK VS	TIRTOL /605 /2025 () //
297	D-ABLAPL/37605/2025 ABLAPL/14148/2025	PAPUNI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SAHID NAGAR P.S. /442 /2025 () //
298	D-ABLAPL/37620/2025 ABLAPL/14149/2025	SK ABU RAHIM VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BASUDEVPUR /800 /2025 () //
299	D-ABLAPL/37523/2025 ABLAPL/14150/2025	NIRANJAN BARIK VS STATE OF ODISHA	AUROBINDA SAHOO VS	AUL /220 /2025 () //
300	D-ABLAPL/37622/2025 ABLAPL/14151/2025	SAHIL NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	RAGHUNATHPALI /252 /2025 () //
301	D-ABLAPL/37636/2025 ABLAPL/14152/2025	JAGANNATH BEHERA @ BIKI VS STATE OF ODISHA	PRIYARANJAN MOHANTY VS	BIDANASI /311 /2025 () //
302	D-ABLAPL/37624/2025 ABLAPL/14153/2025	PRABHAKAR PATRO VS STATE OF ODISHA	ANIRUDHA DAS VS	TENTULIKHUNTI /138 /2025 () //
303	D-ABLAPL/37650/2025 ABLAPL/14154/2025	ANUSUYA SAHOO @ ANUSAYA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /340 /2025 () //
304	D-ABLAPL/37708/2025 ABLAPL/14155/2025	CHIRANJIBI JENA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	DHAULI PS /272 /2025 () //
305	D-ABLAPL/37637/2025 ABLAPL/14156/2025	PRAMILA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
306	D-ABLAPL/37710/2025 ABLAPL/14157/2025	BHARAT YADAV VS	KABINDRANATH SINGH VS	ROURKELA GRPS. /139 /2025 ()

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307	D-ABLAPL/37671/2025 ABLAPL/14158/2025	STATE OF ODISHA LAXMIPRIYA SAHOO VS	ABHIJIT DAS VS	// / /0 ()
308	D-ABLAPL/37639/2025 ABLAPL/14159/2025	STATE OF ODISHA SWAGAT MOHARANA VS	SANDEEP RAJ PANDA VS	// CHAULIAGANJA /196 /2025 ()
309	D-ABLAPL/37711/2025 ABLAPL/14160/2025	STATE OF ODISHA SUJIT KUMAR NAYAK VS	BISWORANJAN SWAIN VS	// BHANDARIPOKHARI /517 /2025 ()
310	D-ABLAPL/37674/2025 ABLAPL/14161/2025	STATE OF ODISHA ABDUL GAFFUR ALLI KHAN VS	BASANTA KUMAR DAS VS	// Bamapada (Industrial Area) /204 /2025 ()
311	D-ABLAPL/37640/2025 ABLAPL/14162/2025	STATE OF ODISHA MANGULI MOHANTY VS	RAMESH CHANDRA ROUT VS	// RAJNAGAR /411 /2025 ()
312	D-ABLAPL/37718/2025 ABLAPL/14163/2025	STATE OF ODISHA SAROJ MALIK VS	ASHUTOSH PATTANAİK VS	// PATTAMUNDAI RURAL PS /70 /2025 ()
313	D-ABLAPL/37690/2025 ABLAPL/14164/2025	STATE OF ODISHA NIKUNJA BIHARI SAMANTARAY VS	BINI MISHRA VS	// / /0 ()
314	D-ABLAPL/37643/2025 ABLAPL/14165/2025	UNION OF INDIA (ENFORCEMENT DIRECTORATE) DHARANI BEHERA @ DHARANIDHAR BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /485 /2025 ()
315	D-ABLAPL/37727/2025 ABLAPL/14166/2025	STATE OF ODISHA LAXMIDHAR @ LAKSHMIDHAR MAHALİK VS	PRASANT KUMAR BARIK VS	// TIHIDI /386 /2025 ()
316	D-ABLAPL/37676/2025 ABLAPL/14167/2025	STATE OF ODISHA BIKASH PRADHAN VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /26 /2013 ()
317	D-ABLAPL/37745/2025 ABLAPL/14168/2025	STATE OF ODISHA KALPANA BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// GOPALPUR /196 /2025 () //

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318	D-ABLAPL/36398/2025 ABLAPL/14169/2025	RITA SAHU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /502 /2025 () //
319	D-ABLAPL/37751/2025 ABLAPL/14170/2025	DHARANI BHUSAN HAZRA @ DHARANI MISHRA HAZIRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /220 /2025 () //
320	D-ABLAPL/37678/2025 ABLAPL/14171/2025	BHUBAN KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /676 /2025 () //
321	D-ABLAPL/37752/2025 ABLAPL/14172/2025	PARESH CHANDRA PRADHAN @ PARESH PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /341 /2025 () //
322	D-ABLAPL/36576/2025 ABLAPL/14173/2025	SURENDRA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	JAJPUR TOWN /192 /2025 () //
323	D-ABLAPL/37754/2025 ABLAPL/14174/2025	SRIMATI NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /412 /2025 () //
324	D-ABLAPL/36868/2025 ABLAPL/14175/2025	SOUMYA RANJAN PRADHAN @ BADAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /297 /2025 () //
325	D-ABLAPL/37680/2025 ABLAPL/14176/2025	BIKASH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /44 /2013 () //
326	D-ABLAPL/37758/2025 ABLAPL/14177/2025	MAHAMMAD YUSUF VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BAMBARI /223 /2025 () //
327	D-ABLAPL/37692/2025 ABLAPL/14178/2025	BADRINARAYAN SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	NAYAGARH /457 /2025 () //
328	D-ABLAPL/37693/2025 ABLAPL/14179/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /346 /2025 () //
329	D-ABLAPL/37835/2025	SOMYA RANJAN PRADHAN	SURYA NARAYAN MISHRA	RAMACHANDI /161 /2025

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	ABLAPL/14180/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/37694/2025 ABLAPL/14181/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /348 /2025 () //
331	D-ABLAPL/37816/2025 ABLAPL/14182/2025	ASHOK MALLICK @ AMAN MALLICK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	TOMANDO /348 /2025 () //
332	D-ABLAPL/37817/2025 ABLAPL/14183/2025	BABI KHAN@ SAKABAT KHAN VS STATE OF ODISHA	SK. JONED FAIZ VS	BHADRAK RURAL /677 /2025 () //
333	D-ABLAPL/37615/2025 ABLAPL/14184/2025	BASANTI SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000106/2020
334	D-ABLAPL/37194/2025 ABLAPL/14185/2025	SUKUMARI JENA VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /205 /2025 () //
335	D-ABLAPL/37824/2025 ABLAPL/14186/2025	JYOTI RANJAN NAYAK @ VAGU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /25 /2024 () //
336	D-ABLAPL/37448/2025 ABLAPL/14187/2025	SHAMBHUNATH SAHU VS STATE OF ODISHA	NILAM SWAIN VS	PURUNABAZAR /211 /2025 () //
337	D-ABLAPL/37832/2025 ABLAPL/14188/2025	SANJIT DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KASAFAL MARINE /36 /2025 () //
338	D-ABLAPL/37454/2025 ABLAPL/14189/2025	HARIHAR MANTRI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /335 /2025 () //
339	D-ABLAPL/37510/2025 ABLAPL/14190/2025	BRUNDA GOPE @ BRUNDABAN GOPA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRANGPUR TOWN /37 /2009 () //
340	D-ABLAPL/37642/2025 ABLAPL/14191/2025	NILAMANI NAYAK VS	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /439 /2025 ()

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341	D-ABLAPL/37653/2025 ABLAPL/14192/2025	STATE OF ODISHA JHANGO KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// SORO /967 /2025 () //
342	D-ABLAPL/37806/2025 ABLAPL/14193/2025	JACOB @ JACOB GANTA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPURE SADAR /351 /2025 () //
343	D-ABLAPL/37655/2025 ABLAPL/14194/2025	V. BIKASH RAJU VS STATE OF ODISHA	ARUN KUMAR SAHU VS	BRAHMAGIRI /90 /2023 () //
344	D-ABLAPL/37810/2025 ABLAPL/14195/2025	KEDAR NAYAK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	GOP /351 /2025 () //
345	D-ABLAPL/37854/2025 ABLAPL/14196/2025	SABITA SAHOO VS STATE OF ODISHA	DURGA PRASANNA TRIPATHY VS	PURI TOWN /668 /2025 () //
346	D-ABLAPL/37659/2025 ABLAPL/14197/2025	NARAHARI MISHRA VS STATE OF ODISHA	BISWAJIT NAYAK VS	TIRTOL /605 /2025 () //
347	D-ABLAPL/37665/2025 ABLAPL/14198/2025	BULU MALLIK @ MALIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BARI RAMCHANDRAPUR /436 /2025 () //
348	D-ABLAPL/36841/2025 ABLAPL/14199/2025	LACHHAMAN GUNTHA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /137 /2025 () //
349	D-ABLAPL/37891/2025 ABLAPL/14200/2025	BISWA RANJAN JENA @ PREMA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /158 /2025 () //
350	D-ABLAPL/37668/2025 ABLAPL/14201/2025	HARADHAN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /294 /2025 () //
351	D-ABLAPL/37903/2025 ABLAPL/14202/2025	BIKASH SWAIN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KODALA /784 /2025 () //

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352	D-ABLAPL/37742/2025 ABLAPL/14203/2025	CHITARANJAN BALIARSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /245 /2025 () //
353	D-ABLAPL/37797/2025 ABLAPL/14204/2025	KUMAN NAYAK @ NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MALGODOWN /261 /2025 () //
354	D-ABLAPL/37777/2025 ABLAPL/14205/2025	RANJAN DAS @ KALIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /400 /2025 () //
355	D-ABLAPL/37809/2025 ABLAPL/14206/2025	PRAKASH CHANDRA DAS VS STATE OF ODISHA	ABHISHEK MOHANTY VS	RAJKANIKA /308 /2023 () //
356	D-ABLAPL/37429/2025 ABLAPL/14207/2025	ABHAN DAS @ KANHA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /332 /2025 () //
357	D-ABLAPL/37813/2025 ABLAPL/14208/2025	HARIHAR BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KANTABANJI /428 /2025 () //